NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 69/2003 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: Vijay Khanna & Ors. V/s. M/s V.K. Kapoor Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A

S.	NO. NAME	DESIGNATION	REPRESENTA	ATION SIGNATURE
/	RS BHATIA	PCS	Rs.	Responding.
2	V. HARI PILLA	Anv	Per	the
3.	VK Kapar	8 R2	Rz	Unind Kruner
				Kypvod

ORDER

A request for adjournment is being made by Practicing Company Secretary representing the respondent on the ground that talks of settlement are being initiated. This is the last opportunity being granted to the parties.

2. To come up on 20.09.2016.

(Ina Malhotra) Member Judicial

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